

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.230- C.P. (IB)/214(AHM)2024

ITEM No.231- IA/1028(AHM)2024

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

HDFC Bank Limited .....Applicant

V/s

Mrs.Hiral Nilambhai Patel Personal Guarantor to M/s.Yours .....Respondent  
Ethnic Foods Private Limited

**Order delivered on: 15/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/FC : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave,

For the PG : Mr. Kuldeep Adesara, Adv.

For the RP : Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

**ORDER**

**C.P. (IB)/214(AHM)2024 & IA/1028(AHM)2024**

Personal Guarantor seeks time to file reply. He is directed to file reply within one week.

List for further consideration on 24.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**